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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.07.2019

**PRIORITY CAUSE LIST – 1**

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 171/BB/2018	For Final hearing	Sec 10 of I&B code 2016	M/s Cryo-Save (India) Pvt Ltd	M S Viswanathan, K S Vadivelu Advocate		S A Associates R7, MGC & Co., for R-10

ADVOCATE FOR PETITIONER/s: **K.S. VADIVELU**  
94483-55070  
Ganapathy Nagarajan  
9845094886

**T. T. Indira**  
23.07.2019

ADVOCATE FOR RESPONDENT/s: **SUDHIR B.S**  
9036022988  
Adv for Respondent No.10

**B.S. Sudhir**

**ORDER**

Heard Shri K.S.Vadivelu, learned Counsel for Petitioner and Shri Ganapathy Nagarajan, Managing Director of the Company and Shri Sudhir B.S, learned counsel for Respondent No.10. Post the case on **09.08.2019**.

  
**MEMBER(T)**

  
**MEMBER(J)**

Raushan

**Verified**

  
**C. Raushan**